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visited Moscow in October, 1972 for turther talks on technical issues The matter is being persued agreement has been concluded so

Written Answers

CALIFORNIA LOCKHEED COMPANY OF

- 89 SHRI SITARAM KESRI: Wıll the Minister of TOURISM AND CIVIL AVIATION be pleased to state.
- (a) whether it is a fact that the lockneed Company of Calfornia has offered to dispose of the Boeing 707s presently with India 1Í India agreed to purchase the Iristar planes manufactured by Company, and
- (b+ it so, the Government's response to the same?

MINISTER OF TOURISM THE AND CIVIL AV(ATION (DR KARAN SINGH). (a) No such proposal has been received by Air-India.

(b) Does not arise.

NASIK DEOLALI ELECTRIC SUPPLY COMPANY

90 SHRI M R VENKATARA-MAN:

Will the Minister of COMPANY AFFAIRS be pleased to state.

- (a) whether it is a fact that General Meetings of the Nasik Deolali Electric Supply Company have not been held for the last three years.
- what (b) it so, action Government have taken against the Directors of the company for the violation of the Company Law, and
- (c) if no action has been taken, the reasons therefor?

THE MINISTER OF COMPANY AFFAIRS (SHRI K V. RAGHU-NATHA REDDY): (a) and (b) Prosecutions were launched against the Company and its Directors for inter alia failure to hold Annual General meeting in the years 1970 and 1971 For the year 1969, prosecution was launched to not placing the Balance Sheet and Profit & Loss Accounts before the Annual General Meeting and for not filing it the Registrar of Companies,

(c) Does not arise.

SEIZURE OF FOREIGN CURRENCY AND HASHISH AT PALAM

- 91 SHRI GANESHI LAL CHAU-DHARY: Will the Minister of FINANCE be pleased to state
- (a) whether 1t 1S fact а that toreign currency and hashish was seized at Palam Airport on 12th September, 1972 by the Security Staff, and
- (b) if so, what are the facts of the seizure?

MINISTER OF STATE IN MINISTRY OF FINANCE THE MINISTRY FINANCE THE K R GANESH): (a) Yes (SHRI Sir The Security Staff at Palam Amport recovered toreign currency and charas (hashish) from two passongers who were leaving India on 12th September, 1972.

(b) (1) Shri Rajınder Paul Oberoi holding Indian Passport No J-290948 dated 22-5-1972 was found to be in possession of a packet containing toreign currency. The packet was kept in the inner pocket of his coat. Shri Rajinder Paul Oberoi was handed over to the Customs staff who seized the following foreign currency which was in the shape of currency notes, traveller cheques, bank drafts and cheques:

Sterling£ .		530 00	
U.S 💲 .		$8987 \cdot 54$	
D utsche Marks		5 9 40 · 00	
French Francs		3990+00	
Dutch Gulders		100.00	
Japanese Yens		42000 00	

In addition, some incriminating documents were also seized. Shri Rajindei Paul Oberoi was arrested by the Customs staff

(11) M1ss Susan Grossman American national holding U.S Passport No Z-1302252 was found to be in possession of 150 grams ot (hashish) which was tied around her thighs She was arrest-